## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

CRM(M) No. 142/2020 CrlM No. 360/2020

Ali Raza and another

...Petitioner(s)

Through: - Mr. Sunil Sethi, Sr. Advocate with Assisting counsel.

V/S

Union Territory of J&K

...Respondent(s)

Through :-

## Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Notice to the respondent in the main petition as well as in the interim application.

List for consideration on 19.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 21.04.2020 Tarun